

The standards prescribed in IS : 1239 relate to conveyance of water through pipes for regular water supply schemes. As the new Indian Standard does not, at present, permit the use of pipes in question for regular water supply schemes, the Quality Control Order, 1978 does not apply to them.

**Uniform retirement age of executives of private sector companies**

4312. DR. G. S. RAJHANS : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to amend the Companies Act in order to provide for a uniform retirement age of executives of private sector companies as in public sector with a view to provide employment to highly qualified professionals and engineers; and

(b) if so, the full facts thereof and if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). There is no such proposal under the consideration of Government.

**Delhi Telephone Directory**

4313. SHRI KAMLA PRASAD SINGH :  
SHRI DAL CHANDER JAIN :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware of the complaints about recently published Delhi Telephone Directory which is stated to have been badly printed and published and also a large number of names of subscribers excluded; and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Delhi Telephone Directory, 1986 has been

printed with great care. The type-size and format of the pages are the same as of old directory. The Directory has been widely appreciated by the press and public. However, as the Directory contains over five lakhs entries, there may be possibility of some missing entries inspite of the great care taken in publishing the same.

If any copy thereof is found deficient in any respect, it is immediately replaced at printer's cost.

(b) A computerised directory entry correction counter is being opened at Khurshid Lal Bhavan, New Delhi. Whenever mistakes are pointed out, the corrections will be fed to the computer so that the mistakes are not repeated in the next issue.

**Effluent Treatment Plant for oil fields of Assam**

4314. SHRI M. R. SAIKIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Effluent Treatment Plants (ETP), are there in all the oil fields of Assam; and

(b) if not, how much time it will take to construct effluent treatment plants in all the oil fields of Assam to prevent pollution ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) and (b). In all oil fields of ONGS and OIL in Assam effluent treatment facilities are in existence. ONGC have also set up an Effluent Treatment Plant (ETP) in their Lakwa oil field where most of the effluents is produced. Another ETP is being set up at Rudrasagar and is expected to be ready by 1988. ONGC have also planned for modular portable units for Geleki and other field. Orders for 2 such units have already been placed.

**Complaints regarding obnoxious calls**

4315. SHRI U. H. PATEL :  
SHRIMATI PATEL RAMABEN  
RAMJIBHAI MAVANI :